

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/91(KB)2024  
IN  
C.A.(CAA)/42(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

|                  |                                 |
|------------------|---------------------------------|
| IN THE MATTER OF | KAMYABI VANIJYA PRIVATE LIMITED |
| UNDER SECTION    | SEC. 230-232 - SECOND MOTION    |

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **26.07.2024**.

**Anamitra Pal  
Court Officer**